

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00445/2017

DATED THIS THE 26TH DAY OF APRIL, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

K. M. Chandrashekhar
S/o Late Muniyappa
Aged about 58 years
Working as Deputy Conservator of Forest,
Social Forestry Division, Mandya,
Residing at Officer's Quarters
Subash Nagar,
Mandya – 571 401 ...Applicant

(By Advocate Shri Shivprasad Shantanagoudar)

Vs.

1. The Union of India,
Represented by its Secretary,
Ministry of Environment, Forests and Climate Change
Indira Paryavarna Bhawan,
Jorbagh Road,
New Delhi – 110 003.

2. The Union Public Service Commission,
Represented by its Secretary,
Dholpur House,
Shahjahan Road,

New Delhi – 110 069

3. State of Karnataka,
Represented by Chief Secretary,
Vidhana Soudha,
Bangalore – 560 001.

4. Additional Chief Secretary,
Forest, Environment and Ecology Department,
Karnataka Government Secretariat,
Room No. 447, 4th Floor, Gate No. 2,
M.S. Building, Bangalore – 560 001

5. Principal Secretary,
Department of Personnel & Administrative Reforms,
Government of Karnataka,
Vikasa Soudha,
Bangalore – 560 001.

6. Principal Chief Conservator of Forests (HOFF)
Karnataka Forest Department,
Government of Karnataka,
Aranya Bhavan,
Malleshwaram,
Bangalore – 560 003.

7. Sri M.V. Amarnath, IFS,
Deputy Conservator of Forest,
Kundapura Division
Kundapura – 576227.

8. Sri Basavarajaiah, SFS,
Deputy Conservator of Forest,
Bagalkot Division,
Bagalkot – 587 101

...Respondents

(By Shri Mahantesh, State Government Counsel for Respondent No. 3-6 &
Shri Rajesh P, Counsel for Respondent No.7-8)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

The State Government has filed reply but the learned counsel for the

applicant is still absent.

2. For non-prosecution, the OA is dismissed. No order as to costs.

(PRASANNA KUMAR PRADHAN)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00445/2017

Annexure A1 Copy of the Final Gradation list of RFO Grade-I

Annexure A2 Copy of the final gradation seniority list of Assistant Conservator of Forest

Annexure A3 Copy of the notification dated 25.03.2014

Annexure A4 Copy of the notification dated 13.10.2015

Annexure A5 Copy of the transfer order dated 17.11.2015

Annexure A6 Copy of the notification dated 26.11.2015

Annexure A7 Copy of the notification dated 02.12.2015

Annexure A8 Copy of the judgment dated 09.02.2017 passed by the Hon'ble Supreme Court in Civil Appeal No. 2368/2011

Annexure A9 Copy of the representation given by the applicant to R4

Annexure A10 Copy of the order dated 06.05.2017 passed by R2

Annexures with reply statement of R7&8

Annexure R1 Copy of seniority list containing the entire Direct Recruit of RFO

Annexure R2 Copy of the list prepared by social welfare department

Annexure R Copy of the list of the candidates in the SFS & IFS along with the list of SFS Direct Recruit in IFS cadre

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